## NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	For hearing finally		Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Nagandra Kaman Peble)

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. At the request of Counsel for Operational Creditor, matter is ordered to be listed on 07.03.2018 finally.

Member (T)

Member (J)